

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1784
TO BE ANSWERED ON 02.03.2020

Pioneer Scheme

1784. SHRI INDRA HANG SUBBA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Maker Village is planning to associate with All India Council for Technical Education (AICTE) by launching pioneering schemes to promote entrepreneurship and innovation;
- (b) whether the AICTE maintains a list of unapproved institutes based on the information received from various sources;
- (c) if so, the details thereof;
- (d) whether the list includes (264) technical and (116) architecture institutes; and
- (e) if so, the steps being taken by the Government to control such construction of fake institutions?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI RAMESH POKHRIYAL 'NISHANK')

(a): Yes, Sir. The “Maker Village” of Kerala had approached the All India Council for Technical Education (AICTE) for collaboration.

(b) to (d): The AICTE maintains a state-wise list of (264) unapproved technical institutes on its website. The same may be seen at AICTE website <https://facilities.aicte->

india.org/dashboard/pages/angulardashboard.php#!/unapproved . The list does not contain architectural institutes.

(e): To curb the menace of unapproved institutions, AICTE issues Public Notices and individual letters to such institutes to seek AICTE approval for conducting technical education programmes or to close down. The concerned State Governments are also advised to take appropriate action against such institutes. In case, any unapproved institute applies to AICTE for approval, it is considered as a new technical institute and the application is processed as per relevant provisions of AICTE Approval Process Handbook.
